## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2677 ANSWERED ON:10.08.2010 PRODUCTION OF KHARIF CROPS Lal Shri Kirodi

## Will the Minister of AGRICULTURE be pleased to state:

(a) whether the foodgrain production including wheat and rice and cultivable area thereof are likely to decline in the coming kharif season due to deficient rainfall;

(b) if so, the details thereof, crop-wise and State-wise;

(c) the strategy made by the Government to meet the situation; and

(d) the details of the assistance/compensation proposed to be provided to small and marginal farmers likely to be affected due to deficient rainfall?

## Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION PROF. K.V. THOMAS

(a) to (d): As per the 2nd revised forecast of Indian Meteorological Department, the rainfall in the country as a whole is likely to be 102% of LPA with a model error of + -4. The area sown under foodgrain crops during Kharif 2010 is 514.64 Lakh ha so far (as on 05-08-2010) compared to 468.30 Lakh ha during corresponding period of 2009 and 453.72 Lakh ha in the year 2008. This could be mainly attributed to good rainfall in most parts of the country. Although, it is too early to predict the production of food grains, increase in area sown would positively influence the food grain production.

Contingency Crop plan guidelines have been issued to the states for the preparation of crop plans for three scenarios of excess, normal and less rainfall conditions. Minikits of submergence tolerant rice varieties are also distributed and promoted.

State Governments are primarily responsible for undertaking relief measures at ground level in the wake of natural calamities. Government of India supplements the efforts of the state governments by providing logistic and financial support.

Relief in the form of financial assistance under the schemes of Calamity Relief Fund (CRF) and National Calamity Contingency Fund were provided in the form of Agriculture Input Subsidy to the affected farmers in the wake of damage cause to the crops due to natural calamities including flood, in accordance with the norms approved by the Government of India.